

MEGHALAYA LEGISLATIVE ASSEMBLY

WINTER SESSION

UNSTARRED

QUESTIONS AND ANSWERS

Tuesday, the 25th November, 2014.

CGI Sheet

Shri CLIFFORD R. MARAK

Shri ZENITH M. SANGMA
(Minister in-charge Housing)

1. Will the Minister in-charge Housing
be pleased to state :-

(a) The role of the Housing
Department?

(a) Sir, Housing is one of the basic human needs besides food, clothing and water. The improvement of the condition of the people also includes provision of decent housing.

The role of the Department is to implement the Housing Schemes introduced by the Government of India since 1952. The Housing Department is implementing the Schemes out of Plan fund allocation.

The Housing Department is to formulate policies on matters relating to Housing Schemes, to draft Acts, Rules, Laws, Bye-Laws, relating to Housing, to evolve suitable designs and prepare detailed programmes with cost, specification etc., for implementation by the State, District and Local Agencies, to maintain liaison between the Government of India, different Government Departments on matters relating to Housing, to sanction grant-in-aid on behalf of the Government to coordinate with financial institutions, to prepare and maintain loan recovery statements.

Housing Department was implementing the Rural Housing Scheme in which three bundles of C.G.I. Sheets were given as grant-in-aid to the very poor rural houseless Meghalayan villagers who were willing to construct their own houses upto the roof level with their own resources and the Department provides for durable roofing. This Scheme was implemented since 1981-1982 upto 2009-2010. However, the impact of the scheme was found not to be at the desired level, as many beneficiaries were unable to construct their houses up to the roof level in the desired manner due to the poor economic condition. So, the Government has decided to discontinue the scheme and in its place decided to construct houses instead.

With this objective in mind, the Government decided to implement the Affordable Housing Scheme whereby, the Department proposes to provide low cost houses to the Economically Weaker Section families. The modalities for implementing this Affordable Housing Scheme is under process whereby, the Draft Guidelines has been prepared and examined in the Government.

To replace the Rural Housing Scheme and with the objective to provide decent houses to the poor families, it is proposed to implement the Affordable Housing Scheme.

(b) Why there is no distribution system of CGI sheet to each MLA in their Constituency?

(b) The Rural Housing Scheme was discontinued from the year 2010-2011.

- (c) Whether there is any new proposal of the Scheme? (c) Yes, Sir.
- (d) If not, the reasons thereof? (d) Does not arise in view of (c) above.

PMGSY/RIDF/SPA Schemes

Shri JAMES K. SANGMA

Shri SNIAWBHALANG DHAR
(Minister in-charge Public Works
(Roads)

2. Will the Minister in-charge Public Work (Roads) be pleased to state :-

- (a) The names of all the Contractors/ Firms who have been awarded Contract works under **PMGSY** in the State of Meghalaya during the years 2013-14 and 2014-15, with the name of the work and along with the sanctioned amount? (a) Sir, the names of all contractors/ firms who have been awarded Contract works under **PMGSY** in the State of Meghalaya during the year 2013-14 and 2014-15 with the name of the work alongwith the sanctioned amount are appended as per Statement placed on the Table of the House.
- (b) The names of all the Contractors/ Firms who have been awarded Contract works under **RIDF** in the State of Meghalaya during the years 2013-14 and 2014-15 with the name of the work along with the sanctioned amount? (b) Sir, during the year 2013-14 and 2014-15, no construct works under **RIDF** have been awarded to any contractor, since there are no sanctioned schemes.
- (c) The names of all the Contractors/ Firms who have been awarded Contract works under **SPA** in the State of Meghalaya during the years 2013-14 and 2014-15 with the name of the work along with the sanctioned amount? (c) Sir, the names of all the contractors/firms who have been awarded contract works under **SPA** in the State of Meghalaya during the year 2013-14 and 2014-15 are as per Statement placed on the Table of the House.

PMGSY Scheme-Constituency Wise

Shri CLIFFORD R. MARAK

Shri SNIAWBHALANG DHAR
(Minister in-charge Public Works
(Roads)

3. Will the Minister in-charge Public Work (Roads & Bridges) be pleased to state :-

(a) The total number of Roads and Bridges taken up by the Department under the PMGSY in each constituency?

(a) Sir, the total number of Roads and Bridges taken up by the Department under the PMGSY are as follows :-

Number of Road works : 363 Nos. in Assembly Constituencies having PMGSY eligibility habitations.

Number of Bridges works : 129 Nos. in Assembly Constituencies having PMGSY eligibility habitations.

Roads and Bridges works taken up constituency - wise are as per Statement, placed on the Table of the House.

(b) If not, the reasons thereof?

(b) Sir, does not arise in view of the reply to (a) above.